

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1240
ANSWERED ON 13.02.2023

MINING IN GOA

1240. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of MINES be pleased to state:

- (a) by when Government of Goa will restart mining in the State by auctioning mining leases;
- (b) whether the leases are already auctioned, if not, reasons therefor;
- (c) whether Government will give a deadline to the State Government of Goa to restart mining in view of extreme hardship to the people and collapse of economy of Goa; and
- (d) whether the workers previously working in mines will be re-employed after mining leases are auctioned and their livelihood will be protected?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) to (c): The government of Goa vide notification dated 30.09.2022 has floated Notice Inviting Tenders (NIT) for auction of four Iron Ore blocks (three blocks in North Goa and one block in South Goa). These four iron ore blocks have been successfully auctioned and Letters of Intent (LoI) dated 13.01.2023 have also been issued to the successful bidders. The State Government has further issued notification for auction of five more iron ore blocks on 25.01.2023.

(d): As per the information provided by the Government of Goa, there is a provision in the tender document to give preference to local residents at all levels of operations subject to such residents being available, qualified and suitable for such employment.
